COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction) APPEAL NO. 231 OF 2017

Dated: 26th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Powerlinks Transmission Limited Appellant(s)

۷s.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Kinra

Mr. Ashutosh Kr. Srivastava

Counsel for the Respondent(s): -

ORDER

None appears for the respondents. To give them one more opportunity, we adjourn the matter to <u>30.10.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt